

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 28th AUGUST, 2017

No. 189 A : Consequent upon promotion of the Officers of the Cadre of Civil Judge (Junior Division) to the rank of Civil Judge (Senior Division), vide Court's Notification No. 187/A dated 23rd August, 2017 the Officers named at column no. 2 are transferred and/or posted in the manner as mentioned in column no. 3 of the table given below on their promotion :-

Sl. No.	Name of the Officer with present designation / Present place of Posting	Posting on promotion as
1.	2	3
1.	Ms. Kumari Vaishali Srivastava, J.M.-cum-P.M. (J.J. Board), Deoghar	Civil Judge (Senior Division), Deoghar
2.	Sri Santosh Anand Prasad, J.M.-cum-Civil Judge (Junior Division), Jamshedpur (Ghatshila)	Services are being placed before State Government separately for issuance of required Notification.

By order of the Court,
Sd/- Rajesh Kumar Vaish
Registrar General I/c

Memo No. 3894 / Apptt. Dated Ranchi, the 28/08/2017

Copy forwarded to the Central Project Co-ordinator I/c, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.


28.08.17
Registrar General I/c